

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. E/1817/2006 – SM[BR]

Date 07/01/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S JAI BEVERAGE P LTD.
SIDCO INDL COMPLEX PHASE-I,BARI
BRAHMANA,JAMMU(J&K)
M/S JAI BEVERAGE P LTD.

Appellant
Vs
Respondent

C.C.E. JAMMU

I am directed to transmit herewith a certified copy of Final order No. 9 / 2009- SM[BR] dated 1.1.2009
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

C.C.E. JAMMU

OB-32, RAIL HEAD COMPLEX, JAMMU - 180012.

2. Adv. / Consult

NONE;-----

3 S.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagaraya Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-1

15 Office Copy

16 Guard file


Assistant Registrar
(SM Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
COURT NO.II

E/Appeal No. 1817/2006 -SM(Br)

(Arising out of order in appeal No.107/CE/Apl.Jal/06 dated 23.3.2006
passed by the Commissioner of Central Excise (Appeals), Chandigarh)

M/s Jai Beverage Pvt Ltd

Appellant
(Rep. by None)

Vs

CCE, Jammu

Respondent
(Rep. by Shri Sansar Chand, DR)

Coram: Hon'ble Mr.D.N. Panda, Judicial Member

Date of Hearing: 1.1.09

Final Order No. 09 /2009-Ex(BR)

Per D.N. Panda:

This appeal was filed on 30th May, 2006. When the matter was
called on 27.8.08 earlier, no one was present for the appellant.
Similarly today. Observing that the appellant is not interested to
persue this appeal, the appeal is dismissed for default.

(Order dictated and pronounced in the open Court).

(D.N. Panda)
Judicial Member

MPS*